

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2436
ANSWERED ON TUESDAY, THE 11th AUGUST, 2015**

LOCATION OF FOREIGN FIRMS IN THE COUNTRY

QUESTION

2436. SHRI C.M. RAMESH:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the number of foreign firms functioning in the country;
- (b) whether Ministry has ever observed that 91 per cent of all foreign firms in India are located in just five States;
- (c) whether it is also a fact that undivided Andhra Pradesh has one of the poorly located foreign firms;
- (d) whether it is also a fact that after bifurcation, the residency State of Andhra Pradesh is almost at the bottom of the table as far as having foreign firms are concerned; and
- (e) if so, how the Ministry would help Andhra Pradesh in getting foreign firms as it has geographical, manpower and other advantages?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS

(SHRI ARUN JAITLEY)

(a) to (d): As on 6th August, 2015, there were 3,309 foreign companies functioning in the country. About 91 per cent of all these foreign companies have their registered addresses in states of Delhi, Maharashtra, Karnataka, Haryana and Tamil Nadu. In undivided Andhra Pradesh, 73 foreign companies were active. Of these, 9 foreign companies have registered addresses in the State of Andhra Pradesh.

(e): The Ministry of Corporate Affairs does not deal with decisions relating to location of companies.
